

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
DIFFERENTIAL TREATMENT IN ENVIRONMENTAL CLEARANCES .

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Shri Mani Shankar Aiyar

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

(a) Whether, on environmental grounds, a slum was dismantled at Yamuna Pushta on the right bank of the river whereas environmental clearance was granted for constructing a permanent Commonwealth Games Village on the left bank of the river almost opposite the site where the slum on the right bank was dismantled; and

(b) if so, the reasons for the differential treatment of the two cases?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) & (b)A statement is laid on the table of the House.

The statement referred to in reply to paras (a) and (b) of the Starred Question No.1 by Shri. Mani Shankar Aiyar due for reply on 26.07.2010

(a) & (b)The Environmental Clearance, under the provisions of Environment Impact Assessment (EIA) Notification, 2006, for the construction of Commonwealth Games Village by M/s. Delhi Development Authority was accorded on 14.12.2006 after following due procedure and subject to strict compliance of the terms and conditions. Dismantling of slum clusters is not covered under the EIA Notification, 2006.

The Delhi Development Authority (DDA) has informed that based on the directions of “The Yamuna – Removal of Encroachments Monitoring Committee”, constituted by the Hon’ble High Court under Hon’ble Justice (Retd). Ms. Usha Mehra, to remove all the encroachments from ITO bridge to DND flyover, the Delhi Development Authority (DDA) dismantled during June/July, 2010, certain temporary scattered structures such as tin sheds, jhuggies, semi-pucca rooms, temporary platforms at Yamuna Pushta, as these were very close to the Commonwealth Games Village, which could pose serious threat and appropriate action was required to be initiated to remove these jhuggies to eliminate any possibility of breach in the security.